

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

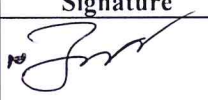
PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.108/9/HDB/2018
NAME OF THE COMPANY	Sokeo Power Pvt Ltd
NAME OF THE PETITIONER(S)	Laina Power Engineering
NAME OF THE RESPONDENT(S)	Sokeo Power Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. B. Benarjee	Advocate	9966389387	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. N. B. Benarjee, Learned Counsel for the Appellant, None appeared for the Respondent. The Petitioner is directed to file proof of service of copy of Petition. The Petitioner is directed to issue notice of date of hearing to the Respondent. The Respondent shall file objections if any within a week. The Petitioner is directed to file Affidavit in support of Petitioner. Post the matter on 20.03.2018 for hearing before admission.


MEMBER (Judl)